

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422/ (IB)/2017
NAME OF THE PETITIONER(S) : RANGANATH SPINNING INDUSTRIES
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) VIGNESH VENKAT

COUNSEL FOR THE
Respondent



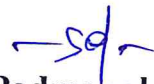
2) Ashish Jain Kumar
For Suresh & Suresh

Counsel for Petitioner



ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the parties are intending to settle the issue and the talks are in progress. In this regard, they are intending to make a proposal of paying the total amount claimed in the petition and also in the connected matter, TCP/422A/IB/2017 by way of issuing a DD for Rs.2 lakhs and the balance amount by way of cheques. Counsel for petitioner stated that the DD for Rs.2 lakhs is ready but not handed over to the other side for the reason the cheques are still under preparation and prayed time for making submissions in this regard. In view of the above submissions, I am inclined to grant time in the interest of justice. Time extended at request. Put up on 27.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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